

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:238
ANSWERED ON:14.12.1999
SPECIAL COMPONENT PLAN .
DAGGUBATI RAMANAIDU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the allocation made under the special component plan is not being fully utilised by many States;
- (b) if so, the details and reasons therefor; and
- (c) the steps proposed to be taken by the Government to utilise the funds fully earmarked for welfare of Scheduled Castes/Scheduled Tribes?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
SMT. MANEKA GANDHI

(a)&(b) The Special Component Plan forms a part of State Plan and hence the States/UTs make provision for it in their Annual Plan. The Central Government however, provides an additive to it in the form of Special Central Assistance.

(c) Expenditure under SCP is periodically reviewed and monitored with States/UTs and they are advised to optimally utilise expenditure under SCP.